

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 51 of 1995

Wednesday, this the 11th day of January, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. TC Sudarsanan,  
Adhoc Driver,  
C/o Carriage & Wagon Superintendent's  
Office, Southern Railway,  
Ernakulam Marshallingyard, Ernakulam.
2. T Sankara Narayanan,  
Diesel Assistant,  
C/o Carriage & Wagon Superintendent's  
Office, Southern Railway,  
Nagercoil Junction, Nagercoil.
3. G Ponraj,  
Shunter,  
C/o Carriage & Wagon Superintendent's  
Office, Southern Railway,  
Cochin Harbour Terminus, Kochi.
4. P Selvakumar,  
Diesel Assistant,  
C/o Carriage & Wagon Superintendent's  
Office, Southern Railway,  
Nagercoil Junction, Nagercoil.
5. R Kumar,  
Diesel Assistant,  
C/o Carriage & Wagon Superintendent's  
Office, Southern Railway,  
Nagercoil Junction, Nagercoil.
6. M Janaki Ramu,  
Shunter,  
C/o Carriage & Wagon Superintendent's  
Office, Southern Railway,  
Ernakulam Marshallingyard, Ernakulam.
7. P Rajendran,  
Adhoc Driver,  
C/o Carriage & Wagon Superintendent's  
Office, Southern Railway,  
Ernakulam Marshallingyard, Ernakulam.
8. J Nagarajan,  
Shunter,  
C/o Carriage & Wagon Superintendent's  
Office, Southern Railway,  
Irumpanam, Ernakulam.
9. A Sellamuthu,  
Diesel Assistant,  
C/o Carriage & Wagon Superintendent's  
Office, Southern Railway,  
Ernakulam Marshelling yard,  
Ernakulam.

.. Applicants

By Advocate Mr. TC Govindaswamy

Vs.

1. Union of India through the Secretary, Ministry of Railways, Railway Board, New Delhi.
2. The Director (Estt), Railway Board, New Delhi.
3. The General Manager, Southern Railway, Madras-3.
4. The Divisional Personnel Officer, Southern Railway, Trivandrum-14.

.. Respondents

By Advocate Mrs. Sumathi Dandapani

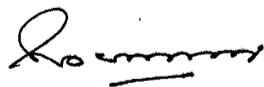
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants complain that certain posts are not operated, and that this virtually takes away their promotional prospects. According to them, there are no valid reasons for not operating these posts, and A-1 shows that the posts have been operated from time to time. We think that applicants should take their grievances to the Railway Board and not to us in the first instance. We permit applicants to make a representation before first respondent Railway Board. If they do so, first respondent will consider the matter and pass appropriate orders thereon within four months from the date of receipt of the representation.

2. Application is disposed of as aforesaid. No costs.

Dated the 11th January, 1995



SP BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

List of Annexures

Annexure A1:- A true copy of the last Promotion Order bearing No:12/91/RG dated 2.9.91 issued by the Assistant Personnel Officer.(MECHC), S.Rly., Trivandrum.